

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT**  
**CHENNAI**

Original Application No. 299 of 2024

Sathishkumar R

...Applicant

Vs.

District Collector and Ors.


...Respondent

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Certified to be true copies of their respective originals

Dated at Chennai on this the 2<sup>nd</sup> day of December, 2024

  
(1421/2011)

Counsel for the Applicant



**TAMILNADU POLLUTION CONTROL BOARD**

**From**

Dr. M. Senthil Kumar, M.E., Ph.D.,  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Tiruppur (North),  
II Floor, Kumaran Commercial Complex  
Kumaran Road, Tiruppur – 641 601.

**To**

Mr. R. Sathish Kumar,  
State Secretary (Legal Awareness Wing),  
Tamilnadu Farmers Protection Association,  
1/223a, P.R. Nagar, Kalampalayam,  
Pongupalayam,  
Tiruppur – 641 666.

Lr. No.F.Tech No.MSW/DEE/TNPCB/TPN/2024 dated 21.11.2024

**Sir,**


**Sub :** TNPC Board – O/o.DEE, Tiruppur (N) – Industries – Urgent Appeal to halt dumping, protect farmlands, and ensure Environmental Sustainability – Regarding.

- Ref :**
1. Complaint from Mr. R. Sathish Kumar, dated 16.11.2024, received on 18.11.2024
  2. Inspection of quarry site at Pongupalayam Village, Tiruppur North Taluk by TNPCB officials on 19.11.2024.

With reference to the above, a site inspection was conducted by TNPCB officials on 19.11.2024 at the abandoned quarry located in Pongupalayam Village, Tiruppur North Taluk, Tiruppur District. The following observations were made during the inspection:

1. The Tiruppur Corporation was found dumping unsegregated municipal solid waste (MSW) into abandoned quarries located in SF Nos. 199 and 206 of Kalampalayam, Pongupalayam Village, Tiruppur North Taluk, Tiruppur District.
2. Vehicles belonging to the Tiruppur Corporation, including contract vehicles, were observed actively dumping unsegregated MSW into the quarry during the inspection.
3. The Tiruppur Corporation has not obtained the required authorization under the Solid Waste Management (SWM) Rules, 2016.

In view of the above findings, this office has recommended to the Board to take further necessary action, as communicated through our letter dated 19.11.2024.

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Tiruppur North

  
21/11/24